

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

STARRED QUESTION NO:236

ANSWERED ON:23.07.2014

VETERINARY TREATMENT FACILITY IN ZOOS

Ali Shri Idris

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has any mechanism to enforce/ monitor the upkeep/maintenance of Zoos/Zoological Parks located in various parts of the country and the veterinary care of animals kept therein and if so, the details thereof;
- (b) the details of the financial assistance given to the Central Zoo Authority for the development, maintenance and modernization of Zoo/ Zoological parks during each of the last three years and the current year, States/UT-wise;
- (c) whether all the Zoo/Zoological Parks in the country have well equipped veterinary hospitals/clinics for providing emergency and specialized treatment to the animals;
- (d) if so, the details thereof including the norms/guidelines formulated for the purpose along with the details of the Zoo/Zoological Parks which lack veterinary treatment facilities; and
- (e) steps taken/ proposed to be taken by the Government for assisting the setting up of veterinary hospitals/clinics in all the Zoo/ Zoological parks?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF THE LOK SABHA STARRED QUESTION NO. 236 REGARDING VETERINARY TREATMENT FACILITY IN ZOOS BY SHRI IDRIS ALI DUE FOR REPLY ON 23.07.2014.

- (a) The Central Zoo Authority (CZA) monitors the upkeep/ maintenance of zoos/ zoological parks located in various parts of the country through evaluators deputed for evaluation for grant of renewal of recognition as mandatory under Section 38H of the Wild Life (Protection) Act, 1972.
- (b) The details of financial assistance given by the Central Zoo Authority for the development and modernization of zoos/ zoological parks during each of the last three years and the current year is annexed at Annexure – I.
- (c) All the zoos/ zoological parks in the country do not have well equipped veterinary hospitals / clinics for providing specialized treatment to the animals. However, the zoos have basic facilities for attending to the emergency treatment of the animals and all the zoo authorities have been availing the facilities for specialized and super specialty treatment in the Indian Veterinary Research Institute, Bareilly, which has been identified as National Referral Centre by the Central Zoo Authority.
- (d) The Central Zoo Authority has developed "Standards, Guidelines and Protocol on Diseases, Diagnosis and Care of Wild Animals in Indian Zoos" for providing emergency and specialized treatment and veterinary care. Out of 170 recognized zoos (excluding 22 nos. of circuses), the 89 zoos (Large, Medium, Small Zoos and Rescue Centre) have basic veterinary care facility and the remaining 81 Mini Zoos have facility of treatment room as per the Recognition of Zoo (Amendment) Rules, 2013. However, such zoos are using the services of State Animal Husbandry Department or Veterinary College.
- (e) The Central Zoo Authority has been providing technical support and 100% financial assistance for proposals for setting up of veterinary hospitals received from zoos/ zoological parks.